(b) Review by Government on the working of the Council.

Papers Laid

[Placed in Library See No. LT-6033/88 for (a) and (b)].

- (ii) (a) Annual Report of the Chittaranjan National Cancer Research Centre, Calcutta, for the year 1986-87.
- (b) Review by Government on the working of the Centre.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5945/88 for (a) to (c)].

- (iii) (a) Annual Report and Audited Accounts of the Pharmacy Council of India, New Delhi, for the year 1986-87.
- (b) Review by Government on the working of the Council.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library See No. LT-5944/88 for (a) to (c)].

- (iv) (a) Annual Report of the Regional Centre for Cancer Research and Treatment Society, Cuttack, for the year 1986-87.
- (b) Review by Government on the working of the Society.
- (c) Statement giving reasons for the delay in laying the paper mentioned at (a) above.

[Placed in Library. See No. LT-5947/88 for (a) to (c)].

- I. Accounts (1986-87) of the Visakhapatnam Pôrt Trust and related papers.
- II. Report and Accounts (1986-87) of the Bombay Dock Labour Board and related papers.

THE DEPUTY MINISTER IN THE MINISTRY OF SURFACE TRANSPORT (SHRI P. NAMGYAL): Madam, I beg to lay on the Table—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (2) of section 103 of the Major Port Trusts Act, 1963:—
 - (i) Annual Accounts of the Visakhapatnam Port Trust for the year 1986-87 and the Audit Report thereon.
 - (ii) Review by Government on the Annual Accounts of the Port Trust.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the paper mentioned at (1) (i) above.

[Placed in Library, See No. LT-6069/88 for (1) and (2)].

- II. A copy each (in English and Hindi) of the following papers:—
 - (i) Thirty-sixth Annual Report and Accounts of the Bombay Dock Labour Board for the year 1986-87, together with the Audit Report on the Accounts.
 - (ii) Review by Government on the working of the Dock Labour Board.
 - (iii) Statement giving reasons for the delay in laying the paper mentioned at (i) above.

[Placed in Library, See No. LT-5876/88 for (i) to (iii)].

MESSAGES FROM THE LOK SABHA

- I. The Finance Bill, 1988
- II. The Customs (Amendment) Bill, 1988
- Laws (Amendment) Bill, 1988
 - IV. The Appropriation (No. 3) Bill, 1988
 - SECRETARY-GENERAL: Madam, I have to report to the House the